

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCriminal Appeal No(s). 408/2014

BHASKARRAO & ORS.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

WITH

Cr1.A. No. 520/2014

Cr1.A. No. 1328/2014

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS ON IA 92181/2017)

Cr1.A. No. 1228/2014

Cr1.A. No. 1223/2014

Cr1.A. No. 1229/2014

Cr1.A. No. 1330/2014

Cr1.A. No. 1578/2014

Date : 13-03-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s)

Ms. Anagha S. Desai, AOR (Not present)

Mr. Mehmood Umar Faruqui, Adv.

Mr. V.V.S. Rao, Sr. Adv.

Mr. Dharmendra Kumar Sinha, AOR

For Respondent(s)

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel appearing on behalf of the appellants seeking short adjournment on the ground that Ms. Anagha S. Desai, learned Advocate-on-Record is in some personal difficulty today, list the Criminal Appeals on Thursday, the 15th March, 2018 as part-heard.

(VISHAL ANAND)
COURT MASTER (SH)(RENUKA SADANA)
ASST.REGISTRAR

